State Government and the unions in West Bengal? If no cooperation has been received, why so?

SHRI CHARANJIT CHANANA: The question has to be referred to the West Bengal Government as to why they are not doing it.

SHRI M. M. LAWRENCE: Is it the policy of the Government to run these institutions and concerns under the Government only profitably; and if it is not possible, to close them down?

SHRI CHARANJIT CHANANA: It is part of the industrial policy of the Government. It is the effort and the duty of the Government to see that the sick units are cured. There is a treatment for the sick units. But it is also a policy of the Government not to allow dead units to remain or to survive—because survival is not possible; a dead unit is a dead unit—under the caption of sick units.

Demand for Jharkhand State ..

*357. SHRI A. K. ROY:

SHRI R. N. RAKESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the demostration demanding Jharkhand State at Ranchi (Bihar) on 31 October, 1981;

(b) if so, facts in detail;

(c) whether a memorandum was submitted to the Prime Minister and to the Commissioner, South Chotanagpur;

(d) if so, main points of the memorandum and the reaction of Government thereto;

(e) whether he is aware of the genuine grievances of the people of Chotanagpur in general and Adivasis in particular symbolised in the demand of Jharkhand; and

(f) if so, steps taken to remove them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (f). A statement is laid on the Table of the House.

Statement

(a) and (b). The Jharkhand Party (Horo Group) is reported to have observed 'Jharkhand Mang Diwas' —an annual feature at Ranchi on 31st October, 1981 by taking out a procession and holding a public meeting at which that party's demand for a separate Jharkhand State comprising the tribal districts of Bihar, West Bengal, Madhya Pradesh and Orissa was reiterated.

(c) A five-member delegation reportedly submitted to the Commissioner, Souh Chotanagpur Division at Ranchi a memorandum addressed to the Prime Minister demanding a separate Jharkhand State. This memorandum has not been received in the P. M.'s office.

(d) Does not arise.

(e) and (f). The removal of economic imbalances in a particular State or region is essentially a matter to be tackled through the mechanism of planning and the creation of a separate State is no answer to the problem. The Government of India and the State Governments concerned have been endeavouring to step up the socio-economic development of the tribal people in Chotanagpur area. The startegy of Tribal sub-plan which has been adopted, ensures flow of funds from the State Plan. Central Sector-plan and Centrally sponsored Schemes to the identified areas where the Schedule Tribes are in majority, generally known as Tribal Sub-Plan area. Development schemes are formulated with a focus on the tribal communities and with special stress on development of the critical areas of infrastructural development such as education, health etc.

SHRI A. K. ROY: It is good that at least Jharkhand is on the Table of the House. The issue concerns the aspirations of the tribal people of Central India connected with so many provinces like Bihar, West Bengal, Orissa, Madhya Pradesh, Maharashtra and some parts of Andhra. Central India contains the largest number of tribal people. Cases of tribal unrest often come to Parliament. And this demand for Jharkhand State is also not a new one like Khalistan. Before the Simon Commision, the tribals demanded Jharkhand. Also, in 1954 they raised the issue. To-day also they are raising the issue. (*Interruptions*) Don't be impatient.

There are two ways of tackling the tribal problem. One way is the capitalist way of assimilation. Another is the way of self-determination and affirmation.

MR. SPEAKER: I do not want elaboration; I want a simple question.

SHRI A. K. ROY: I would like to know which way the present Government wants to follow: the way of assimilation which means extinction of tribal people, or giving the right of self-determination and autonomy, so that they can emanicipate themselves.

SHRI YOGENDRA MAKWANA: This issue was decided by the States Reorganization Commission, and there is no question of re-opening it.

SHRI A. K. ROY: Even after the States Reorganisation Commission, several tribal States have appeared in the North East. I would like to know why there is a difference, one standard for the tribal people of the North East and another standard for the people of Central India. In view of that, I would like to know, as the Government is discussing with the members of all other Parties on issues like Khalistan and Assam, similarly whether the Government proposes to have a discussion with the tribal Members of Parliament of the House, to contain and to find a solution to the simmering discontent of the tribal people of the Central India.

SHRI YOGENDRA MAKWANA: Consultation with tribals is certainly taking place about their development. Creation of a new State is not a solution to the problem. The real solution is more allocation in the Plan schemes for their development and consultation with the tribal Members of Parliament is about their development aspects.

For the benefit of the hon. Member and the entire House, I may mention that an amount of Rs. 917 crores was allocated in the Fifth Plan for the development of tribal areas and during the Sixth Plan period it is expected to be between Rs. 4,500 to Rs. 5,000 crores. Now this is the quantum which we have raised from Rs. 900 crores to Rs. 5,000 crores. What is the real step which we have taken for the development of the tribals. So, creation of a new State according to the Government is not a solution.

MR. SPEAKER: Mr. Rakesh.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): May I add something? The hon'ble Member has tried to show that there is some discrimination against tribals who are living in Bihar. This is not at all so. We are deeply concerned about the walfare of the tribals. The formation of the States in the North-East is an enirely different problem. They were not formed because the people are tribals. There were certain other problems which had to be solved. It just happened that most of them were tribals. The two matters are not connected.

MR. SPEAKER: Shri Rakesh.

श्री आर० एन० राकेश : अध्यक्ष जी, आजादी के अब तक के इतिहास में हमने यह देखा है कि जमींदारों की जमींदारी गई, तो उन को बांड दिये गये और राजा-महाराजाओं के राज्य गये, तो उन को प्रिवी-

पर्स दिये गये लेकिन इन आदिवासियों के जंगल ले लिए गये, तो उन को कुछ भी नहीं मिला । मैं पूछना चाहता हूं कि जनवरी 1980 से लेकर मार्च, 1981 तक सरकार ने उन लोगों के लिए, जिन्होंने 31 अक्तूबर को झारखण्ड स्टेट की मांग करने के लिए सम्मेलन किया था, क्या किया है और उन ट्राइबल्स के बीच में कितना खर्च सरकार ने किया है । मैं यह भी जानना चाहता हूं कि औसतन प्रति व्यक्ति सरकार ने उन के विकास के लिए और उन के सामाजिक उत्थान के लिए कितना खर्च किया है ?

श्री योगेन्द्र मकवाना : मैं ने पूरे प्लान का एमाऊण्ट बताया है और उसका ब्रेक-अप अभी मेरे पास नहीं है । सवाल झारखण्ड स्टेट के बारे में था और जो फीगर मेरे पास थी, वह मैंने दे दी है ।

प्रो० अजित कुमार मेहता : अध्यक्ष जी, अभी बताया गया कि छोटा नागपुर के ट्राइबल एरियाज के विकास पर प्लान में कितनी राशि का प्रावधान किया गया है । मैं माननीय मंत्री जी का ध्यान प्रश्न के (ङ) भाग की तरफ दिलाना चाहता हूं और जानना चाहता हूं कि क्या छोटा नागपुर के आदिवासियों की सही समस्याओं की जानकारी उन को है ? किस तरह से उन का शोषण होता है । बड़ी-बड़ी योजनाएं वहां चलती हैं और बिहार तो क्या सारे भारत की मिनरल वैल्थ वहां है और बहुत ज्यादा मिनरल वैल्थ वहां है । फिर भी वहां के आदिवासियों की जो हालत हो रही है, क्या उसकी जानकारी आप को है ? इतने बड़े खर्च का प्रावधान तो आपने किया लेकिन उस से उन आदिवासियों को कितना लाभ मिलता है । वहां का एक उदाहरण मैं आप को देता हूं । वहां जो उन लोगों की जमीन ली जाती है और उस जमीन के बदले जो मुआवजा उन को मिलता है, वह मुआवजा पुरानी दर के आधार पर दिया जाता है । होना तो यह चाहिए था कि जो उनकी जमीनें लीजिएगा या उनके साधनों का उपयोग कीजिएगा, उनकी जगह पर उन्हें जीविका के आल्टर-नेटिव साधन उपलब्ध कराएं । क्या आप ये उपलब्ध करायेंगे ?

श्री योगेन्द्र मकवाना : इस मामले में गवर्नमेंट की पालिसी बहुत क्लीयर है । प्राइम मिनिस्टर ने खुद एक प्रोजेक्ट का शिलान्यास करते हुए कहा था कि जहां जहां ट्राइबल लोगों की जमीन किसी प्रोजेक्ट के लिए ली जाती है वहां वहां के ट्राइबल लोगों को सही जगह देनी चाहिए और उन्हें अच्छी तरह से बसाया जाना चाहिए । इस से आगे जा कर भी उन्होंने कहा है कि जो इस प्रकार के प्रोजेक्ट बनते हैं उन में ट्राइबल लोगों को नौकरी मिलनी चाहिए ।

जहां तक छोटा नागपुर की समस्याओं के बारे में पूछा गया कि उनकी मेन प्राब्लम्स क्या है, उनकी मुझे जानकारी है ।

श्री शिव प्रसाद साहू : अध्यक्ष महोदय, अभी हमारे बीच में हमारी प्रधान मंत्री जी और गृह राज्य मंत्री श्री मकवाना साहब ने जवाब दिये कि दिन-प्रति-दिन हमारी लायक सरकार आदिवासियों पर ज्यादा से ज्यादा ध्यान दे रही है और उनके विकास के लिए बराबर धन ज्यादा से ज्यादा खर्च कर रही है इस से बड़ी खुशी हुई । मैं सिर्फ यही जानना चाहता हूं कि जो रुपया आप वहां के विकास के लिए खर्च करने के लिए देते हैं, लेकिन वह रुपया वहां के अधिकारीगण सही ढंग से खर्च नहीं करते हैं उसके बारे में सरकार क्या उपाय करने जा रही है ?

दूसरी चीज मैं यह जानना चाहता हूं कि आपके पास इतना रुपया खर्च करने के

बावजूद रांची जिले के छोटानागपुर क्षेत्र के लोग वहां से भाग रहे हैं, अगर उनका विकास होता तो उनको वहां से भागने की नौबत नहीं आती, इसलिए क्या सरकार ऐसी व्यवस्था करेगी कि जो रुपया वहां के विकास के लिए खर्च किया जाए वह ठीक ढंग से खर्च हो ?

श्री योगेन्द्र मकवाना : यह सवाल तो नहीं उठता है कि ट्राइबल लोगों के लिए जो अलोटमेंट होता है उसका सही ढंग से और सही जगह पर उपयोग सही किया जाता । यह इसलिए नहीं उठता कि गवर्नमेंट आफ इंडिया ने इसके लिए एक मोनिटरिंग सेल बनाया है जो इस बात को देखता है और वहां से मोनेटरिंग करता है । हम ने राज्य सरकारों को भी कहा है कि स्टेट लेवल पर और डिस्ट्रिक्ट लेवल पर भी मोनिटरिंग सेल बनाये जाएं । इस के अलावा ट्राइबल एरियाज में आफिसस नियुक्त करने के लिए हमने परसोनल पोलिसी भी तय की है ।

जहां तक माइग्रेशन का सवाल है, हमें उसकी पूरी चिंता है । अभी अभी हमने ट्राइबल माइग्रेशन पर सेमिनार किया था जिसमें सभी पार्टियों के, कम्युनिस्ट पार्टी के, वोलेण्ट्री एजेन्सीज के लोगों ने भाग लिया था । उसमें इस पर डिस्कशन हुआ था और डिस्कशन के बाद जो जो सजेशन सामने आये वे हमने लेबर मिनिस्ट्री और अपने दूसरे सम्बन्धित डिपार्टमेंट्स को भेजे । हमने स्टेट गवर्नमेंटस को भी वे भेजे हैं ।

श्री रामविलास पासवान : अध्यक्ष महोदय, यह जो मामला झारखण्ड राज्य का है, वह इसलिए है कि आप बिहार, उत्तर-प्रदेश और मध्य प्रदेश जैसे राज्यों को देखिए कि वे कितने बड़े बड़े राज्य हैं । इतने बड़े राज्य होने से झारखंड जैसी मांग हमेशा होती रहेगी और इतने बड़े बड़े राज्यों में आदिवासियों की उपेक्षा होती रहेगी । इसलिए हमारी मान्यता है कि छोटे-छोटे राज्य होने चाहिएं । क्या सरकार की बिहार, उत्तर प्रदेश, मध्य प्रदेश जैसे बड़े बड़े राज्यों को छोटे-छोटे राज्यों में बांटने की कोई योजना है ? अगर है तो क्या है ?

SHRI YOGENDRA MAKWANA: We have taken note of the suggestion of the hon. member. (*Interruptions*).

AN HON. MEMBER: What is the suggestion?

SHRI YOGENDRA MAKWANA: Government has no intention to reorganise the States.

SHRIMATI INDIRA GANDHI: There is no such proposal before us, nor are we considering this matter.

SHRI B. N. SINGH: Has the Government's attention been drawn to a news item which appeared in 'The Statesman' on the front page about a week ago, saying that in Kolhan in Singhbhum District they want to carve a separate nation and some hon. Members of Parliament are trying to incite the Adivasis into a rebellion. What steps is the Government taking to contain that movement? Otherwise, I am afraid, it will be another Assam issue in Chota Nagpur.

SOME HON. MEMBERS: Name the MPs.

SHRI B. N. SINGH: If you want I can name the MPs.

MR. SPEAKER: No.

(*Interruptions*)

DR. SUBRAMANIAM SWAMY: The reference to Assam should be deleted from the records because there is no separatist movement in Assam.

SHRI YOGENDRA MAKWANA: The hon. Member is right...

(*Interruptions*)